

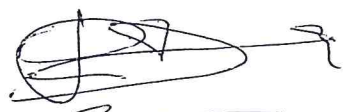
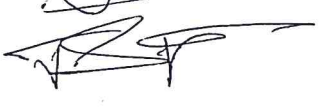
7
NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/77/(IB)/2017
NAME OF THE PETITIONER(S) : METAL GEMS
NAME OF THE RESPONDENT(S) : SARANYA FORGINGS & ENGINEERS INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. T. Pappaiiah Dharmaraj	Counsel for Petitioner	
2) ADV. SRINIVASAN S	Counsel for Respondent	

ORDER

Counsel for both of the parties are present. It has been submitted by both of them that they are ready to settle the matter and prayed for time. At request, time is enlarged with the direction that on the next date of hearing the schedule for payment will be filed and in order to show bona-fide, the Respondent is ready to bring one DD. At request, time is enlarged. Put up on **04.09.2017 at 10.30 A.M.**

— Sd —
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

— Sd —
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)